

NOTICE

IT IS HEREBY NOTIFIED for the information of the Advocates and parties appearing-in-person at the Benches of the High Court of Bombay at Nagpur, Aurangabad and High Court of Bombay at Goa that the facility of hearing through Video Conferencing has been provided.

Dated this 3rd day of April 2020.

Sd/-
(V. R. Kachare)
I/c Registrar (Judl-I),
High Court, A.S., Bombay.